

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6895
ANSWERED ON:08.05.2015
PROCUREMENT OF TATRA VEHICLES
Singh Deo Shri Kalikesh Narayan

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken note of alleged irregularities in the procurement of Tatra vehicles / trucks;
- (b) if so, the details thereof;
- (c) whether the Government has ordered any inquiry into the matter and if so, the details and present status thereof;
- (d) whether spare parts are being purchased for Tatra vehicles / trucks at present;
- (e) if so, the details thereof along with the reasons therefor; and
- (f) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO Inderjit Singh)

(a) to (c): Yes, Madam. Government has taken cognizance of alleged irregularities in purchase of Tatra Trucks. Central Bureau of Investigation (CBI) had registered a case No. RC AC1 2012 A0004, dated 30.3.2012 against one of the owners and unknown officials of Tatra Sipox (UK), a UK based company, unknown officials of a Defence Public Sector Undertaking (M/s BEML Ltd.) and unknown officers of Ministry of Defence. Now CBI has informed that investigation in RC AC1 2012 A0004 could not substantiate the levelled allegations and accordingly, a Closure Report has been filed in the Court of Special Judge, Patiala House, New Delhi on 25.8.2014.

(d) Bharat Earth Movers Limited (BEML Ltd.) has supplied 648 items/spares through its Physical Stock and indigenous development (2013-14 & 2014-15).

(e) The details of supplied orders with respect to BEML is as follows:

S. No.	No. of Value	Supply	Remarks
	Items	Status	

- | | | | |
|----|-----|----------------|----------------|
| 1. | 648 | Rs.18.00 | Supplied |
| | | Crore during | |
| | | 2013-14 | |
| | | and 2014-15 | |
| 2. | 948 | Rs.17.33 | To be Awaiting |
| | | Crore supplied | Delivery |
| | | Period | |
| | | Extension | |

There is no ban on procurement from BEML. Army can procure spare parts required for the Tatra Vehicles from BEML.

(f) No orders were placed on M/s Tatra Sipox pending CBI investigation. BEML has now been

permitted to procure the aggregates, components and parts from New Original Equipment Manufacturer (OEM)-M/s Tatra Trucks a.s. Czech Republic to fulfil its supply orders of Tatra Vehicles to the Armed Forces and Defence Public Sector Undertakings (PSUs) subject to certain conditions and all standard applicable rules and conditions.